

ADJ Court Buniadpur

List of Cases to be heard on 22-04-2020 through Video Conferencing by the Ld Additional District and Sessions Judge on Roster vide order No. 55 dated 09-04-2020 and addendum to that order dated 11-04-2020 and order No. 58 dated 16-04-2020

S.No.	Case Type	Filing No.	Party Name	Name of Advocate	Court No.	Case No.	Fees
1	Criminal Misc Case	144/2020	BISWANATH MONDAL ANOTHER Vs State of West Bengal	DEBRAJ CHAKRABORTY	1	89/2020	0
2	Criminal Misc Case	145/2020	PANCHU @ PANCHAM PAUL Vs State of West Bengal	Abhik Sinha	1	90/2020	0
3	Criminal Misc Case	146/2020	MAHIBUR SK Vs State of West Bengal	Chinmoy Mandal SR	1	91/2020	0
4	Criminal Misc Case	147/2020	AMINUL MIAH @ HOSSAIN Vs State of West Bengal	Chinmoy Mandal SR	1	92/2020	0
5	Criminal Misc Case	148/2020	SAHIDUR MONDAL @ SAIDUR Vs State of West Bengal	Abutaher Rahaman	1	93/2020	0
6	Criminal Misc Case	149/2020	MANOJ PAHAN @ MONDAL Vs State of West Bengal	Abutaher Rahaman	1	94/2020	0
7	Criminal Misc Case	150/2020	MAJEDUR RAHAMAN @ PINTU SARKAR Vs State of West Bengal	Manabesh Roy	1	95/2020	0
8	Criminal Misc Case	151/2020	BISWAJIT MONDAL Vs State of West Bengal	Ranajit Saha	1	96/2020	0
9	Criminal Misc Case	152/2020	SAHAJAHAN MIA Vs State of West Bengal	Sahajan Ali	1	97/2020	0
10	Criminal Misc Case	153/2020	ARUN SAHA Vs State of West Bengal	Sahajan Ali	1	98/2020	0
11	Criminal Misc Case	154/2020	BIMAL BESRA Vs State of West Bengal	Sahajan Ali	1	99/2020	0
12	Criminal Misc Case	155/2020	YUNUS ALI Vs State of West Bengal	Sahajan Ali	1	100/2020	0
13	Criminal Misc Case	156/2020	REJAUL HOQUE Vs State of West Bengal	Sahajan Ali	1	101/2020	0
14	Criminal Misc Case	157/2020	BAYALI KALANDAR ALI Vs State of West Bengal	Sahajan Ali	1	102/2020	0
15	Criminal Misc Case	158/2020	KASTU BAISYA AND ANOTHER Vs State of West Bengal	Sahajan Ali	1	103/2020	0

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S.No.	Case Type	Filing No.	Party Name	Name of Advocate	Court No.	Case No.	Fees
16	Criminal Misc Case	159/2020	SARFARAJ HOQUE @ TARIF SABNAM AND ANOTHER Vs State of West Bengal	Sahajan Ali	1	104/2020	0
17	Criminal Misc Case	160/2020	SHAMVA BARMAN Vs State of West Bengal	Sahajan Ali	1	105/2020	0
18	Criminal Misc Case	161/2020	KHAIRUL ISLAM Vs State of West Bengal	Sahajan Ali	1	106/2020	0
19	Criminal Misc Case	162/2020	SANTOSH BARMAN Vs State of West Bengal	Rajat Narayan Kundu	1	107/2020	0
20	Criminal Misc Case	163/2020	AMULYA @ GHOGAI BARMAN Vs State of West Bengal	Rajat Narayan Kundu	1	108/2020	0
21	Criminal Misc Case	164/2020	NAKIN BARMAN Vs State of West Bengal	Rajat Narayan Kundu	1	109/2020	0
22	Criminal Misc Case	165/2020	SOMNATH @ BIKI MARDI Vs State of West Bengal	Rajat Narayan Kundu	1	110/2020	0
23	Criminal Misc Case	166/2020	SOMNATH KAR Vs State of West Bengal	Rajat Narayan Kundu	1	111/2020	0
24	Criminal Misc Case	167/2020	BISWAJIT CHAKRABORTY Vs State of West Bengal	Rajat Narayan Kundu	1	112/2020	0
25	Criminal Misc Case	168/2020	SUBODH PRAMANIK Vs State of West Bengal	Rajat Narayan Kundu	1	113/2020	0
26	Criminal Misc Case	169/2020	DHAMAL ROY Vs State of West Bengal	Rajat Narayan Kundu	1	114/2020	0
27	Criminal Misc Case	170/2020	GOBINDA KUMAR ROY Vs State of West Bengal	Rajat Narayan Kundu	1	115/2020	0
28	Criminal Misc Case	171/2020	ROUSAN NEHAR AND 03 ORS. Vs State of West Bengal	Barun Kumar Majumdar	1	116/2020	0
29	Criminal Misc Case	172/2020	SUDEB MISTRI @ SUTRADHAR Vs State of West Bengal	Barun Kumar Majumdar	1	117/2020	0
30	Criminal Misc Case	173/2020	SUMAN DAS AND ANOTHER Vs State of West Bengal	Barun Kumar Majumdar	1	118/2020	0

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S.No.	Case Type	Filing No.	Party Name	Name of Advocate	Court No.	Case No.	Fees
31	Criminal Misc Case	174/2020	RAMPRASAD MANDAL AND ANOTHER Vs State of West Bengal	Barun Kumar Majumdar	1	119/2020	0
32	Criminal Misc Case	175/2020	TAKBIR HOSSAIN @ BABLU Vs State of West Bengal	Barun Kumar Majumdar	1	120/2020	0
33	Criminal Misc Case	176/2020	MUNIRUL HOQUE Vs State of West Bengal	Debanjan Roy	1	121/2020	0
34	Criminal Misc Case	177/2020	KANCHAN KISKU Vs State of West Bengal	Debanjan Roy	1	122/2020	0
35	Criminal Misc Case	178/2020	MIJANUR JAHAN AND ANOTHER Vs State of West Bengal	Barun Kumar Majumdar	1	123/2020	0
36	Criminal Misc Case	179/2020	BABLU MAHATO AND ANOTHER Vs State of West Bengal	Debanjan Roy	1	124/2020	0
37	Criminal Misc Case	180/2020	IRIN PARVIN AND ANOTHER Vs State of West Bengal	Barun Kumar Majumdar	1	125/2020	0
38	Criminal Misc Case	181/2020	MIJANUR JAHAN AND ANOTHER Vs State of West Bengal	Barun Kumar Majumdar	1	126/2020	0
39	Criminal Misc Case	182/2020	DIPAK MAHATO AND ANOTHER Vs State of West Bengal	Debanjan Roy	1	127/2020	0
40	Criminal Misc Case	183/2020	AMIT PAUL @ DIPANKAR Vs State of West Bengal	SUDIP KUMAR ROY CHOWDHURY	1	128/2020	0
41	Criminal Misc Case	184/2020	ABDUR RAHIM SARKAR AND ANOTHER Vs State of West Bengal	Debanjan Roy	1	129/2020	0
42	Criminal Misc Case	185/2020	BASIR ALI Vs State of West Bengal	Debanjan Roy	1	130/2020	0
43	Criminal Misc Case	186/2020	BIPLAB BASAK Vs State of West Bengal	Debanjan Roy	1	131/2020	0
44	Criminal Misc Case	187/2020	GOBINDA DUTTA Vs State of West Bengal	Debanjan Roy	1	132/2020	0
45	Criminal Misc Case	188/2020	FIROJ SARKAR Vs State of West Bengal	Debanjan Roy	1	133/2020	0

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S.No.	Case Type	Filing No.	Party Name	Name of Advocate	Court No.	Case No.	Fees
46	Criminal Misc Case	189/2020	MRINAL SARKAR Vs State of West Bengal	Debanjan Roy	1	134/2020	0
47	Criminal Misc Case	190/2020	RATAN SARKAR AND ANOTHER Vs State of West Bengal	Debanjan Roy	1	135/2020	0
48	Criminal Misc Case	191/2020	MAJIBUR RAHAMAN AND ANOTHER Vs State of West Bengal	Debanjan Roy	1	136/2020	0
49	Criminal Misc Case	192/2020	RAMESH BARMAN Vs State of West Bengal	Debanjan Roy	1	137/2020	0
50	Criminal Misc Case	193/2020	MONIRUL ISLAM AND 02 ORS. Vs State of West Bengal	Rajat Narayan Kundu	1	138/2020	0
51	Criminal Misc Case	194/2020	PARTHA PRATIM MURMU Vs State of West Bengal	Debanjan Roy	1	139/2020	0
52	Criminal Misc Case	195/2020	BACHHAN BISWAS AND 04 ORS. Vs State of West Bengal	Ranajit Saha	1	140/2020	0

List of Cases to be heard on 22-04-2020 through Video Conferencing by the Ld Civil Judge Senior Division on Roster vide order No. 55 dated 09-04-2020 and addendum to that order dated 11-04-2020 and order No. 58 dated 16-04-2020

Sl. No.	Case Type	Filing No.	Party Name	Name of the Advocate	Court No.	Case No.	Fees
1	Partition Suit	45	Ujjwal Pahan	Debraj Chakraborty	8	27	0

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